

(ग) प्रश्न के भाग (क) में उल्लिखित छात्रों को दाखिले के लिये भारत सरकार द्वारा मनोनीत नहीं किया गया था।

(घ) प्रश्न के भाग (क) में उल्लिखित दो छात्रों द्वारा मुकद्दा दायर नहीं किया गया था।

(ङ) भाग (क), (ग) और (घ) के उत्तर को ध्यान में रखते हुये यह प्रश्न नहीं उठता।

### Bullet Special Goods Train

7073. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether 'Bullet special goods train' over long distance has been introduced in the Railways;

(b) if so, the number of such trains and since when they have been introduced;

(c) whether it is a fact that in the bullet special, no allowance is there for change of engine crew putting great strain on the locomen; and

(d) if so, the details about the arrangements made in relieving system in the bullet special and the steps taken to avoid accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) Three pairs of 'Bullet special goods trains' are being run on the railways. One pair has been introduced on 31-12-1980 and the other two pairs with effect from 20-1-1981.

(c) and (d) Schedules of these trains are within the limits for duty hours of one crew and the crew is not changed unless there is delay due to unforeseen causes. In such cases, change of crew is arranged at suitable points to avoid crew doing long hours of duty and thus safety is ensured.

### Total number of train accidents

7074. SHRI SUDHIR GIRI: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of train accidents which took place for the period from the 1st April, 1980 to 16th March, 1981;

(b) the main causes thereof;

(c) the total amount paid as compensation to victims of the said accidents; and

(d) the total loss incurred therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) During the period 1st April, 1980 to 16th March, 1981, there were 965 train accidents in the categories of collisions, derailments, level crossing accidents and fires in trains on the Indian Government Railways.

(b) The causes of these accidents are as under:

Cause	No. of accidents
(i) Failure of railway staff . . . . .	480
(ii) Failure of persons other than railway staff . . . . .	100
(iii) Failure of equipment . . . . .	212
(iv) Sabotage . . . . .	5
(v) Accidental . . . . .	87
(vi) Cause could not be established . . . . .	17
(vii) Cause not yet finalised . . . . .	64
Total . . . . .	965

(c) Rs. 6,69,000.00.

(d) The cost of damage to railway property has been estimated at approximately Rs. 908 lakhs.